(ख) क्या सरकार को इस बात जानकारी है कि पेय-जल की कमी कारण जानवरों ने जल की तलाश में शहरों तथा निकटवर्ती गांवों में स्नाना है ग्रीर वे लोगों को दिया रहे हैं; और

Paperlaid

जानवरों के लिये व्यवस्था करने जगलों में ही पेय-जल की के लिये क्या कदम उठा रही है ताकि वे जल की तलाण में शहरों की ग्रोर न भ्रायें ?

पर्यावरण भीर वन मंत्रालय में राज्य मंत्री (श्रीमती मेनका गांधी): (क) जी, नहीं ।

(ख) ग्रीर (ग) राज्य सरकार से ग्रनुसार बाघ रिजर्व के की कमी इतनी संगीन पानी क्षेत्र वहां पशुरह न सर्के । कि सरकार को ताजा स्थिति की जानकारी है ग्रौर उसने तालाबों, कुग्रों को गहरा करके, लघु बांघों और ग्रवरोधक बांघों का निर्माण करके तथा कृतिम जलाशयों भी रख-रखाव करके जल की उप-लब्धता को बढ़ाने के लिये कार्रवाई कर री है।

Effect on ban on Sale and expor of snake skins

1482. SHRI MENTAY PADMANA-BHAM: Will the Minister of ENVI-RONMENT AND FORESTS be pleased to state:

- (a) whether Government are aware that a large tribe called Yanadis earn their livelihood in Andhra Pra desh from sale and export of snake
- (b) whether total ban has been imposed on export of snake skins;
- (c) whether it is a fact that such a ban has adversely effected the lives of the Yanadis;
- (d) if so, whether any steps have been taken by Government for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND **FORESTS** (SHRIMATI MANEKA GANDHI): (a) to (d) There is total . ban on export of snake skins. Some members of the Yanadi tribe are reported to be involved in illegal collection of and trade in snake skins. Since alternative sources of livelihood are being utilised by them, the question of rehabilitation of these tribals does not arise.

1483. [Transferred to the 28th May, 1990.]

Noon

[The Deputy Chairman in the Chair]. PAPERS LAID ON THE TABLE

Report and Accounts (1988-89) of the Indian Institute of Forest Management, Bhopal and related papers

MINISTER OF **INFORMA** TION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI UPENDRA): **PARVATHANENI** Madam, on behalf of SHRI NILA-MANI ROUTRAY I lay on the Table a copy each (in English and Hindi) of the following papers: -

- (i) Seventh Annual Report and Accounts of the Indian Institute of Forest Management, Bhopal, for the vear 1988-89, together with Auditor's Report on the Accounts.
- (ii) Review by Government on the working of the Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above, [placed in Library. See No. LT-930/90 for (i) to (iii)].

Reports of the Comptroller and **Auditor General of India**

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE

MINISTRY OF **PROGRAMME** PLEMENTATION (SHRI BHAGEY GOBARDHAN): Madam I lay on the Table, under clause (1) of article 151. of the Constitution, a copy each (in English and Hindi) of the following papers: —

Papers Laid

- (i) Report of the Comptroller and Auditor General of India— Union Government [No. 8 (Commercial'! of 1989]—Resume of the Company Auditors' Reports and comments on Accounts of Government companies. [Placed in library. See No. LT-948/90].
- (ii) Report of the Comptroller and Auditor General of India— Union Government [No. 9 (Commercial) of 1989]—Audit observation on Individual Topics. [Placed in Library. See No. LT-949/90].
- (iii) Report of the Comptroller and Auditor General of India— Union Government [No. 10 (Commercial) of 1989] —relating to Scheduling of Flights in Air India and Failure of Electric Typewriter Project of Hindustan Tele-printers Limited. [Placed Library. See No. LT-950/90].

Accounts (1988-89) of the various Indian Institutes of Technology related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA) Madam, I lay on the Table-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961: —
- (i) Annual Accounts of the India Institute of Technology, Bombay, for the year 1988-89 and the Audit report thereon [Placed in Library. See No. LT-939/901]
 - (ii) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1988-89

- and the Audit Report thereon. [Placed in Library. See No. LT-938/90].
- (iiil Annual Account of the Indian Institute of Technology. Delhi, for the year 1988-89 and the Audit Report thereon. [Placed Library. See No. LTin 940[90]
 - (iv) Annual Accounts of the Indian 'Institute of (Technology, Kanpur, for the year 1988-89 and the Audit Report thereon. [Placed in Library. See No. LT-941/90]
 - (v) Annual Accounts of the-Indian Institute of Technology, Madras, for the year 1988-89 and the Audit Report thereon. [Placed. in Library. Sse No. LT-942/90]
 - (2) Statement (in English Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. Ses No. LT-943/901.
 - I. Report and Accounts (1988-89) of Salar Jung Museum Hyderabad and related papers
 - II. Report and Accounts (1988-89) of the Cetral Tibetan Schools Administration, New Delhi and related papers
- Report and Accounts (1987-III. 88) of the Rashtriya Manav Sangrahalaya, Bhopal and r elated papers
- Report and Accounts (1988-IV. 89) of the Delhi Public Library and related papers
- Report (1988-89) of the V. National Council of Educational Research and Training, New Delhi ind related papers
- VI. Reports (1988-89) of the various Institutes of Technology and related papers
- I. SHRI CHIMANBHAI MEHTA: Madam, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: —